

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 10-02-2026 To 10-02-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	514/2026	SIB PROSAD MUKHERJEE ALIAS SHIVA PRASAD MUKLHERJEE Mobile:8967480992 Email:AAABIRLAL@GMAIL.COM	ABIR LAL CHAKROBORTY	06-03-2026	STAMP SUFFICIENT STAMP NOT FOUND
2	CPAN	178/2026	MANOJ KUMAR CHATTERJEE AND ORS. Mobile:7980630060 Email:ATTORNEY.ARJUN@GMAIL.COM	ARJUN SAMANTA	05-03-2026	ADVOCATE SIGNATURE MISSING AT SECOND JUDGES COPY
3	CRM (A)	410/2026	AKKAS SARKAR @ RAJU SARKAR Mobile:9475481471 Email:ARKAPROY98@GMAIL.COM	ARKAPRABHO ROY	05-03-2026	1) ... DISTRICT NAME AT PETITIONER ADDRESS
4	CRM (A)	419/2026	SUBRATA NAYAK AND ANR. Mobile:9831162783 Email:GHOSHKANCHAN13@GMAIL.COM	AJAY DEBNATH	05-03-2026	1) ... CLARIFICATION NEEDED REGARDING TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE (CMC NO)
5	CRM (A)	421/2026	APURBA LAL CHAKRABORTY Mobile:9874702616 Email:JYOTIRMOYTALIKDEROFFICIAL@GMAIL.COM	JYOTIRMOY TALUKDER	05-03-2026	1) ... MENTION G.R NO / P.T.N/ SL ETC AT CAUSE TITLE PAGE WHICH IS PENDING BEFORE LD. C.J.M, HOWRAH... 2)... TRIAL REJECTION DETAILS MENTIONED PROPERLY (MOVE OR NOT)... 3) .. CRPC ACT
6	CRM(M)	356/2026	PETITIONER Mobile:8777375982 Email:RSENGUPTA356@GMAIL.COM	RAJDEEP SENGUPTA	05-03-2026	PETITIONER IDENTITY DISCLOSED IN CERTIFIED COPY -- ONCE AGAIN OBJECTION NOT BEING COMPLIED PROPERLY
7	CRM(M)	371/2026	TACHU @ KACHURUDDIN SK Mobile:7003829503 Email:APANSAHA321@GMAIL.COM	APAN SAHA	05-03-2026	1) INITIAL SIGNATURE OF COMMISSIONER OF AFFIDAVIT IS REQUIRED IN AFFIDAVIT PAGE
8	CRM(M)	372/2026	SAJIBUL ISLAM @ SAJIBUR ISLAM Mobile:7029332767	RUPANNITA LAHA	05-03-2026	U.A.P.A. FULL FORM WRONG THROUGH OUT THE PETITION -- PREVIOUS OBJECTION NOT BEING COMPLIED PROPERLY

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
9	CRM(M)	373/2026	ABDUR RAJJAK MONDAL @ ABDUL RAJJAK MONDAL @ ABDUL RAZZAK MONDAL @ RAJA Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	ANISUR RAHMAN	05-03-2026	1) P.S. CASE DETAILS MENTIONED IN PETITION NOT MATCHING WITH CERTIFIED COPY 2) V.G. RELATIVES IDENTITIES HAVE BEEN DISCLOSED IN CERTIFIED COPY
10	CRM (NDPS)	272/2026	YEASIN MONDAL @ MONDAL YEASIN AND ANR. Mobile:9830700580 Email:SOMNATH.ADHIKARY@GMAIL.COM	SOMNATH ADHIKAY	05-03-2026	MENTION P.T.N CASE NO AS PER IMPUGNED ORDER COPY IN 1ST PARA
11	CRM (NDPS)	276/2026	MANOJ KUMAR Mobile:9748368288 Email:SANGHAMITRA.MRIDHA.76.COM@GMAIL.COM	SANGHAMITRA MRIDHA	05-03-2026	1) ATTACH DELIVERY REPORT OF EW342774526IN ... 2) ORDER DATE OF LD TRIAL COURT WRONGLY MENTIONED IN 1ST PARA
12	CRM (NDPS)	278/2026	TAHABUL SK @ SAHABUL SK Mobile:9735242107 Email:SHABANAHASIN@GMAIL.COM	SHABANA HASIN	05-03-2026	SIGNATURE OF THE DEPONENT IS REQUIRED ON THE COPY OF I.D. CARD
13	CRM (NDPS)	279/2026	SAPAN KUMAR BERA AND ANR. Mobile:7044224494 Email:JAYASHREEPATRA134@GMAIL.COM	JAYASHREE PATRA	05-03-2026	ATTACH DELIVERY REPORT OF EW343056521IN
14	FMAT (ARBAWARD)	3/2026	TIRATH PROJECT AND ORS. Mobile:9038141288 Email:SARKARABHRATANU@GMAIL.COM	ABHRATANU SARKAR	05-03-2026	PIN CODXE ABSENT IN ADDRESS
15	MAT	234/2026	STEEL AUTHORITY OF INDIA LIMITED AND ORS. Mobile:9007075669 Email:SPRYDUBEY2815@GMAIL.COM	SUPRIYA DUBEY	05-03-2026	CONNECTED CASE DATE DOES NOT MATCH
16	MAT	247/2026	JAHANUR ISLAM Mobile:8617279600 Email:ADVVRAGI86@GMAIL.COM	MD. RAZIUDDIN	05-03-2026	APPEAL VALUE NOT WRITTEN
17	RVW	39/2026	PRITHIS KUAMR NASKAR Mobile:9830073251 Email:HALDERTARUNKANTI6@GMAIL.COM	TARUN KANTI HALDER	05-03-2026	ADVOCATE SIGN NOT PRESENT IN SECOND JUDGES COPY
18	WPA	3107/2026	RAGHU NATH NASKAR AND ANR. Mobile:8584932223 Email:SOU MENGHOSH123@GMAIL.COM	SOUMEN GHOSH	05-03-2026	RESPONDENT STATE IS MISSING SL NO.1 AND 2
19	WPA	3131/2026	BIBI HASNARA Mobile:8910301162 Email:SUMEDHAMUKHOPADHYAY1234@GMAIL.COM	SUMEDHA MUKHOPADHYAY	05-03-2026	1. HONBLE CHIEF JUSTICE ADDRESSING WRONG. 2. LOGO NOT FOUND.
20	WPA	3149/2026	MANARUL MALITYA	MOBAIDUR	05-03-2026	LOGO NOT FOUND

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:9733777637 Email:MOBAIDURHOSSAIN@GMAIL.COM	HOSSAIN		
21	WPA	3155/2026	HRISHIKESH MAITY Mobile:8282926669 Email:SAMANTAASSOCIATES2023@GMAIL.COM	KARUNAMOYEE SAMANTA	05-03-2026	LOGO NOT FOUND. AND VAKALATNAMA SHOULD BE FILLED UP
22	WPA	3162/2026	M/S. ELECTRO TRADE AND ANR. Mobile:9875353156 Email:IAMBHASKARMONDAL@GMAIL.COM	BHASKAR MONDAL	05-03-2026	LISTING DATE IS NOT CLEAR
23	WPA	3177/2026	STEVE INFRASTRUCTURE PRIVATE LIMITED AND ANR. Mobile:9331265254 Email:SMASSAM312@GMAIL.COM	S.M. HASSAN	05-03-2026	1.LISTING DATE MUST BE AFTER 2 DAYS OF FILING DATE 2. CAUSE TITLE XEROX COPY IS NEEDED

Printed On 11-02-2026